

RESERVED.

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD.

Registration (O.A.) No. 468 of 1987

N.K. Verma

Applicant.

Versus

Director General, RDSO, Lucknow & others Respondents.

Connected with

Registration (O.A.) No. 414 of 1987

N.K. Saini & others

Applicants.

Versus

The Director General, RDSO, & others Respondents.

Registration (O.A.) No. 432 of 1987

M.L. Jhamb & others

Applicants.

Versus

Director General, RDSO, Lucknow & others Respondents.

Hon'ble Ajay Johri, A.M.
Hon'ble G.S. Sharma, J.M.

(Delivered by Hon. Ajay Johri, A.M.)

For judgments see our judgment of date passed in
connected Registration (O.A.) No. 414 of 1987, N.K. Saini & others
v. The Director General, RDSO, & others.

G.S. Sharma
MEMBER (J.)

31/5/1988
MEMBER (A.)

Dated: May 31st, 1988.

P.G.